

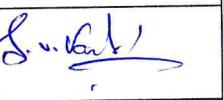
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.262 /9//HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. Rama Krishna	Adv.	Svramakrishna@gmail.com	
S.V. Vanshi Krishna.	Adv.	Svthassociates@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv.	9908011237	

Heard Dr. S.V. Rama Krishna, Ld. Counsel along with Shri S.V. Vanshi Krishna, Ld. Counsels for the Petitioner and Shri V.K. Sajith, Ld. Counsel for the Respondent.

The Learned Counsel for the Petitioner requested time to submit clarification sought by the Bench and for submitting written submissions.

The Ld. Counsel for the Respondent do not have any objection for the same.  
Post the case on 26.02.2018.



Member (T)

*Binnu*



Member (J)